

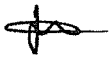

(18)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/07/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/358/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S. SATHIYANARAYANAN	Counsel for Applicant	
2.	A. SANTHANA SIVAKARTHEEN	Counsel for 1 to 3	

ORDER.

At request of the parties, list this matter on 05.08.2019.

*sd*  
[S. VIJAYARAGHAVAN]  
Member (Technical)

*sd*  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs